

**RBI cancels licence of
The Praja Co-operative Urban Bank Ltd.**

July 11, 2002

The Reserve Bank of India has cancelled the licence granted to The Praja Co-operative Urban Bank Ltd., Secunderabad, Ranga Reddy Dist. (Andhra Pradesh) to carry on banking business. The bank is precluded from transacting the business of 'banking' as defined in the Banking Regulation Act, 1949 (As applicable to Co-operative Societies) and it will not be in order for it, among other things, to accept deposits from public and allow withdrawals by cheque, draft, order or otherwise.

**P.V. Sadanandan
Manager**

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